

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 30

IA(CA) No. 22/2023

23/2023

In

CP No. 75/Chd/Hry/2023

Under Section 241-242, CA 2013

In the matter of:-

Seema Jain & Anr

.....Petitioner

Vs.

Anjali Labs JMJK Pvt. Ltd. & Ors

....Respondent

Due to paucity of time, the matter could not be taken up, hence adjourned to 26.10.2023.

Sd/-
Court Officer

September 14, 2023

VN